

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4175  
ANSWERED ON:19.02.2014  
HELP CELLS IN EMBASSIES  
Rajesh Shri M. B.

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

- (a) whether the Indian Embassy in the UAE has decided to set up a help cell to assist Indian nationals who were unable to correct their status before the end of amnesty;
- (b) if so, the details thereof;
- (c) whether the Government proposes to set up help cells in other Indian embassies abroad to deal with the various problems of Indian labourers;
- (d) if so, the details thereof; and
- (e) if not, the reasons there for?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) & (b): The Indian Missions in UAE have a dedicated Community Affairs Wing which deals with redressal of grievances of Indian Nationals, received by the Mission. Such requests also include matters related to resolution of irregular residence status in UAE followed by repatriation of the concerned individuals. In addition to this, there is one Indian Workers Resource Centre (IWRC) at Dubai addressing grievances of the Indian workers which also offers free legal, psychological and financial counseling to distressed Indians and also organize awareness campaigns at prominent labour camps to educate the Indian workers.

(c), (d) & (e): There are already robust arrangements in place to deal with the problems of Indian workers in Emigration Check Required (ECR) countries which include Indian Workers Resource Centre (IWRC)/help line for providing counseling and other assistances, and the Indian Community Welfare Fund (ICWF) for need based and on-site welfare of distressed emigrants.